GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2452
ANSWERED ON:11.03.2015
BENEFITS TO MINORITIES UNDER VARIOUS SCHEMES
Chaudhary Shri P.P.;De(Nag) Dr. (Smt.) Ratna;Tanwar Shri Kanwar Singh;Wanaga Shri Chintaman Navsha

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether various State Governments have submitted proposals for funds for development schemes in minority dominated areas;
- (b) if so, the details thereof and the funds released/ likely to be released to the States for development of minorities along with the number of beneficiaries covered under various schemes during each of the last three years and the current year, State-wise;
- (c) whether some States have still not got the required funds;
- (d) if so, the details thereof and the reasons therefor along with the time by which the said funds are likely to be released;
- (e) whether there has been any delay in achieving the targets set under various schemes; and
- (f) if so, the reasons therefor and the steps taken by the Government in this regard along with the measures taken to bring more eligible persons of minority communities under the coverage of the said schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) & (b) A large number of State Governments have submitted proposals for area development schemes of minority dominated areas under Multi-sectoral Development Programme (MsDP). The details of funds released under MsDP during the last three years and the current year, State-wise is annexed.
- (c) & (d) The proposals found eligible as per the guidelines of MsDP, have been considered and approved by the Ministry. The funds for the sanctioned projects are released in two installments to the State Governments. Funds have been released to the State governments for the sanctioned projects.
- (e) & (f) The Multi-sectoral Development Programme being a Centrally Sponsored Scheme, the State governments forward the need based proposals to this Ministry. Hence there are no targets fixed under this scheme. For focusing more on the targeted minorities, the programme has been modified and the unit area of implementation has been changed to Minority Concentration Blocks/Towns instead of districts. Accordingly, 710 Minority Concentration Blocks and 66 Minority Concentration Towns in 27 States/UTs have been identified for implementation of MsDP during 12th Five Year Plan period.